

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI
Dated 15TH March, 2002
Petition No. 2 of 2001

Usha Martin Telecom Ltd.

Vs.

UOI & Anr.

BEFORE:-

HON'BLE MR. JUSTICE SUHAS C. SEN,
CHAIRPERSON
MR. R.U.S. PRASAD, MEMBER
MR. P.R. DASGUPTA, MEMBER

For the Petitioners : Mr. Manjul Bajpai,
For U.O.I. : Mr. U. Hazarika
For A.B.T.O. : Mr. Ramji Srinivasan,

ORDER

In view of the order passed by us on 15th March, 2002 in Petition No.1 of 2001 – Cellular Operators Association of India and others Vs. Union of India and others, the Petition is dismissed.

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(SUHAS C. SEN)
CHAIRPERSON

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(R.U.S. PRASAD)
MEMBER

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(P.R. DASGUPTA)
MEMBER

